

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 34(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.11.2017**

NAME OF THE COMPANY: Mr. Subhash Yadav V/s. M/s. Verivoz
Communications Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Joby P. Varghese, Advocate


For the Respondent (s) : Mr. P. Etish Reddy, Advocate

Order

Reply has been filed by the respondent. Be listed for final arguments on
9th March, 2018. ✓

Mr. Yatish, Advocate appeared on behalf of the Respondent no. 1. He is
requested to place the resolution authorising him to appear for the respondent
company.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)